## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP No. 44/241/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Amitbhai H Modi

V/s.

Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

VGA

PETITIONER

1.PRIYANK DAVE ON BEHALF OF JAININ DAVE

Tanisha Khubchandam Adv. For Arjun R Sheth

Learned Advocate Mr. Priyank Dave i/b Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Ms. Tanisha Khubchandani i/b Learned Advocate Mr. Arjun Sheth present for Respondents no. 4, 6 and 7. None present for other Respondents.

At request of learned Counsel for Respondent on the ground of ill health.

List the matter on 21.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.